

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGSCRIMINAL APPEAL NO(S).536-537/2025

SUDERSHAN SINGH WAZIR

Appellant(s)

VERSUS

STATE (NCT OF DELHI) &amp; ORS.

Respondent(s)

[HEARD BY : HON. ABHAY S. OKA AND HON. UJJAL BHUYAN, JJ.]  
(IA Nos.256061/2024 and 22443/2025 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES)

Date : 28-02-2025 These matters were called on for pronouncement  
of judgment today.

For Appellant(s): Mr. Mahfooz Ahsan Nazki, AOR  
Mr. Meeran Maqbool, Adv.  
Mr. Mihir Joshi, Adv.  
Ms. Akanksha Gupta, Adv.  
Ms. Aranya Sinha, Adv.  
Mr. Rajiv Mohan, Adv.  
Ms. Nitika Pancholi, Adv.  
Mr. Vivek Rajan D.B., Adv.  
Ms. Priyanka Chaudhary, Adv.

For Respondent(s): Mr. Satya Darshi Sanjay, A.S.G.  
Mr. Mukesh Kumar Maroria, AOR  
Mr. Kartikeya Asthana, Adv.  
Mr. Shaurya Rai, Adv.  
Mr. Alabhya Dhamija, Adv.  
Mr. Akshay Amritanshu, Adv.  
Mr. Satya Jha, Adv.

Mr. Arjun Deewan, Adv.  
Mr. Nitin Saluja, AOR  
Mr. Aran Deol, Adv.

Hon'ble Mr. Justice Abhay S. Oka pronounced the reportable  
judgment of the Bench comprising His Lordship and Hon'ble Mr.  
Justice Ujjal Bhuyan.

The Appeals are allowed in terms of the signed reportable  
judgment.

**Pending applications stand disposed of accordingly.**

**(ASHISH KONDLE)  
ASTT. REGISTRAR-cum-PS**

**(AVGV RAMU)  
COURT MASTER (NSH)**

**[THE REPORTABLE SIGNED JUDGMENT IS PLACED ON THE FILE]**